

Marketing Facilities to Farmers of Tribal Areas

*323 SHRI KARIA MUNDA Will the Minister of AGRICULTURE be pleased to state

(a) whether Government propose to provide any special marketing facilities to farmers of tribal areas of Bihar and other States to protect the interests of farmers, and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA) (a) and (b) There is no special scheme in this regard State Governments and State Marketing Boards have been persuaded to give preference for development of markets in tribal areas by availing financial assistance under the Market Development Scheme of the Government of India

Demands of Junior Engineers (Telecom.)

*324 SHRI KUSUMA KRISHNA MURTHY
SHRI BANWARI LAL PUROHIT

Will the Minister of COMMUNICATIONS be pleased to state

(a) whether an agreement was reached between the Telecom Commission and the Telecommunications Engineers Association in May, 1990 relating to their demands for better service conditions

(b) if so, the what were their main demands and whether the agreement was implemented,

(c) if not, the reasons for non-implementation of the agreement,

(d) whether the Junior Engineers have threatened 'direct action' for non-implementation of the agreement by the Department of Telecommunications and

(e) if so, the steps contemplated by Government to tackle the situation?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a) Yes Sir An agreement was reached on the joint charter of demand of Junior Telecom Officers Association (JTOA) and Telecom Engineers Service Association (TESA) on 31st May 1990

(b) The main demands were better career prospects and promotional avenues in the department There are nine items

The orders implementing all items agreement except one have been issued The issue of orders of the remaining item has been take on priority

(c) The agreement is under implementation with formal approvals of the concerned authorities

(d) Yes, Sir The agitation which was to start on 28 8 90 has been deferred upto 30 9 90

(e) All possible and necessary arrangements are being/have been made to maintain the services to the best possible extent

Release of Telephone Connection in Delhi

3523 SHRIMATI VYJAYANTIMALA BALI Will the Minister of COMMUNICATIONS be pleased to state